

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 142
TO BE ANSWERED ON 30.11.2015**

CENTRAL SHOP AND ESTABLISHMENT ACT

†142.SHRI BHARAT SINGH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government proposes to enact Central Shop and Establishment Act after which any fixed time table may not be followed;**
- (b)if so, the details thereof;**
- (c)whether the said Act is likely to be model law for all the States;**
- (d)whether more avenues of employment are likely to be available as a result of the said Act; and**
- (e)if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (e): Government has initiated steps to enact a Model Shops and Establishment Act on the pattern of which States could adopt or modify their individual Acts.
